



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.08.2025

NOTICE

Please take notice that the following matters listed for hearing in the Court – III on 27.08.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 794 of 2025 & I.A. No. 3051 of 2025 Part Heard	Employees Provident Fund Organisation Vs. Subhlaxmi Investment Advisory Pvt. Ltd & Anr.	Gaurav Varma	Vishal-R1 Aditi Sharma Atika Chaturvedi-R2
2.	Comp. App. (AT) (Ins) No. 630 of 2024 Part Heard	Sri Bajrang Wind Park Developers Vs. Inox Wind Infrastructure Services Ltd. & Ors.	Aslam Ahmed	Pratik Thankkar Sahil Sinha
3.	Comp. App. (AT) (Ins) No. 587 of 2025 Part Heard	Intec Capital Ltd. Vs. Rakesh Phull Resolution professional Shivam Continental Pvt. Ltd.	Prashant Chari	Vyom Raghuvanshi Akanksha Rathore Kinjal Sharma

4.	Comp. App. (AT) (Ins) No. 1015 of 2025 (With Defects) Part Heard	Kavish Gupta, Suspended Director of KKSPUN India Ltd. Vs. Yes Bank Ltd. & Anr. With	S. Santanam Swaminadhan	Siddharth Sangal Richa Mishra Hashmat Nabi Toshif Ahmed Farah Naaz Usha Singh
5.	Comp. App. (AT) (Ins) No. 812 of 2025 & I.A. No. 3871, 3882 of 2025 Part Heard	KKSPUN India Ltd. Vs. State Bank of India With	S. Santanam Swaminadhan	Siddharth Sangal Richa Mishra
6.	Comp. App. (AT) (Ins) No. 813 of 2025 & I.A. No. 3870 of 2025 Part Heard	KKSPUN India Ltd. Vs. State Bank of India With	S. Santanam Swaminadhan	Siddharth Sangal Richa Mishra
7.	Comp. App. (AT) (Ins) No. 815 of 2025 & I.A. No. 3869 of 2025 Part Heard	KKSPUN India Ltd. Vs. Yes Bank Ltd. With	S. Santanam Swaminadhan	Hashmat Nabi
8.	Comp. App. (AT) (Ins) No. 816 of 2025 & I.A. No. 3868, 3872 of 2025 Part Heard	KKSPUN India Ltd. Vs. Yes Bank Ltd.	S. Santanam Swaminadhan	Hashmat Nabi

By order of Hon'ble Chairperson
-Sd/-
Registrar